

[Shri Dalbir Singh]

I have also been told that after having grabbed the land near the explosives magazine belonging to Budhar group of Mines, coal depots were set up there and a number of illegal coal depots have already been set up near Budhar, Amlai, Dhanpuri, Rungta and Chachai collieries

There are large deposits of coal in this district, where coal is not extracted by the W.C.L. Illegal mining of coal is also taking place there. As a result thereof, Government is suffering a great loss and illegal business is continuously flourishing there. This has caused danger not only to law and order situation of the district but also the peace of the area. Due attention should be paid to this serious situation.

**(iv) Need to clear the Irrigation Part of the Kuriar Kutty-Karappara Project in Kerala**

**\*\*SHRI V. S. VIJAYARAGHAVAN** (Palghat); The Kuriar Kutty-Karappara multi-purpose project was conceived for saving the drought-prone areas of Malabar by ensuring perennial water supply and solving to a great extent the crippling power shortage in this area. However, like many other project, this too got entangled in ecological and other technical problems. Thus, after many years of its conception, the chances of its materialising are as uncertain as ever. This project has been shuttling between the Centre and Kerala for too long. This uncertainty should be put an end to; if due to ecological problems the power generating part of this project cannot be sanctioned, the irrigation part may be sanctioned without any further delay. If this part is completed, a large segment of Chittur taluk could be irrigated. At present there is an acute shortage of even drinking water in this area. Agriculture is the only means of livelihood of both the farmers and the agricultural labourers. Due to scarcity of water, agricultural opera-

**\*\* The speech was reginally delivered in Malayalam.**

tions in this area have suffered. The farmers are in distress and the poor agricultural labourers are out of employment.

Therefore, I urge upon the Government to take a quick decision to clear the irrigation part of the Kuriar Kutty-Karappara Project.

[English]

**(v) Delay in issuing Visa by Pakistan Embassy**

**PROF. SAIFUDDIN SOZ** (Baramulla): The people of Jammu and Kashmir face a lot of difficulty in obtaining visas for Pakistan. People drawn from far-flung areas of Karnah, Keran Gurez, Tulail, Uri and other areas have to come all the way to Delhi and camp here for works to obtain visa. It is often that they return to their homes empty-handed. The visa office at Srinagar which had been set up a number of years ago is defunct. Even visa forms are not available there. Genuine passport-holders who want to visit Pakistan urgently get stranded. There is no difficulty in getting the cases cleared through the agencies concerned within our country, but there are inordinate delays in getting visa. I wish the Ministry of External Affairs revitalises the Passport Office at Srinagar.

I would also suggest that the Pakistan Government may be requested to streamline the system of issuing visas by its embassy in India so that the delays are obioated.

[Translation]

**(vi) Steps to save Yamuna Water in Delhi from being Polluted by Industrial Wastes and Sewage**

**SHRI JAI PARKASH AGARWAL** (Chandni Chowk) : Mr. Deputy Speaker, Sir, I am drawing your attention to the following subject under Rule 377,